



2025:DHC:11606-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1715/2025 & CM APPL. 80046/2025**

UNION OF INDIA AND ORS

.....Petitioners

Through: Mr. Chetanya Puri, SPC with
Mr. Anand Awasthi, Adv. with Col. Balraj
Sharma with Major Anish Muralidhar Army

versus

COL JASPAL SINGH ANAND RETD

.....Respondent

Through: Mr. S.S. Pandey, Adv. with
Respondent in person.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

18.12.2025

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C. HARI SHANKAR, J.

1. Mr. Chetanya Puri, learned SPC for the petitioners, on instructions, seeks leave to withdraw the writ petition as he submits that he will be moving the Armed Forces Tribunal for review.

2. Accordingly, the writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 18, 2025/aky